- (b) if so, what are the reasons therefor:
- (c) whether the Delhi Transport Corporation have not issued regular appointment letters to the said conductors after six months of their service, as per practice in the Delhi Transport Corporation so far;
- (d) if so, what are the reasons therefor: and
- (e) what remedial action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) and (b) Out of the 69 conductors appointed vide letter referred to in the question, 50 have already been issued summer uniforms, while to the remaining 19 conductors, these uniforms are expected to be issued shortly.

Regarding winter uniforms, supplies against indents placed on D.G.S.&D. in March, 1983 are expected in the third week of December, 1983; whereafter these conductors will be issued the winter uniforms alongwith other staff.

(c) to (e) Posts of Conductors are initially filled in through appointment as retainer crew. After completion of six months as retainer crew, performance in each case is considered in accordance with the prescribed norms. Such of the "retainer crew" conductors who fulfil the prescribed standards of performance, are considered for appointment on monthly rates of pay, subject to availability of vacancies.

Development of katras in Delki

2790. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government have sanctioned any amount for the development of katras in Delhi;
- (b) if so, what is the amount sanctioned and the agencies authorised to use the said funds;

- (c) whether Government have any report that the funds are being used properly; and
- (c) whether Government have any reder consideration to give ownership rights to the residents of D.D.A. (Slum) properties including that of katras?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (d), The information is being collected and will be laid on the Table of the Sabba.

Import of milk powder and butter oil

2791. SHRI G. C. BHATTACHARYA: SHRI AMARPROSAD CHAKRABORTY:

SHRI RAM NARESH KUSWAHA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) what was the ratio of imported milk powder and butter oil in the milk sold daily, month-wise in 1982-83 up to 1st November, 1983 in cities of Bombay. Delhi, Calcutta and Madras vis-a-vis the fluid milk procured from their milk sheds or from other parts of country in each of these four cities during corresponding months;
- (b) the value and quantity of skimmed milk powder and butter oil received in India, separately as gift and that though purchase agencies receiving each, monthwise from 1st January, 1982 up-to 31st October, 1983; and
- (c) the corrective measures Government propose to take in view of the increased value of these commodities in world market to ensure continuity of present level availability of each of these items in each of the cities with details of programmes drawn up or being prepared?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c) The information is being collected and will be laid on the Table of the House.